

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 11.07.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/1304/2024 in Company Petition IB/300/2022
NAME OF THE COMPANY	
NAME OF THE PETITIONER(S)	Bank of Baroda
NAME OF THE RESPONDENT(S)	V. Narayana Reddy
UNDER SECTION	95 of IBC

ORDER

IA (IBC)/1304/2024

Present: Ld. Counsel Ms. Meghana O/o. Mr. VVSN Raju for the Applicant.

Issue notice to respondents by way of publication in leading newspapers in English and Vernacular languages having wide circulation in the area where the Respondents reside and file proof of service as well as proof of publication by way of an affidavit before the next date of hearing.

Publication shall be effected within ten (10) days before the next date of hearing.
Matter is adjourned to 25.09.2024.

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)